

No.RJ 223/2023

High Court of Karnataka
Bengaluru

Date: 14.12.2023

CIRCULAR

In order to segregate MFA(MV) cases, certain information have to be captured at the time of filing of the appeal and registration of cases so as to facilitate bulk posting, enabling batch-wise/category-wise and classification-wise, the Officers and officials of Filing Counter shall capture the fields as per Annexure-‘C’ and yellow colour highlighted portion of Annexure-‘E’ and collect the information from appellants/advocates as per Annexure-‘D’ and feed it into CIS and the Officers and Officials of Civil Scrutiny (MFA) Branch shall capture the fields as per Annexures-‘A’ & ‘B’ and the green colour highlighted portion of Annexure-‘E’. The submission note dated 24.11.2023 in HCC No.47/2023 by the Registrar (Computers) with Annexures – A to E is annexed to this Circular. The concerned officials shall scrupulously make the entries as required without giving any room for violation.

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-

REGISTRAR (JUDICIAL)

To:

1. The Registrar General/ Registrar (Vigilance)/ Registrar (Recruitment) / Registrar (Administration)/ Registrar (Infra & Maintenance) / Registrar (Protocol & Hospitality) / Registrar (Computers).
2. The Additional Registrar General/ Additional Registrar (Judicial), High Court of Karnataka at Dharwad and Kalaburagi Benches, for necessary action and circulation among the concerned staff.

3. The Central Project Co-ordinator (CPC), with a request to web-host the circular.
4. The Deputy Registrars of Civil Scrutiny (MFA) and Filing Counter.
5. The Assistant Registrars/Section Officers of Civil Scrutiny (MFA) and Filing Counter for display at a prominent place and circulation amongst the staff members with an instruction to strictly follow the above directions.
6. Office Copy.

Case Classification Entry Screen

Modify Case Details

Home Judicial Section

Case Type: MFA-124 Registration No: 1 Year: 2023

Subject: MFA-124
 Sub Subject: MV-U/s 173 of Motor Vehicles Act-61
 Sub Sub Subject: Select
 Sub Sub Sub Subject: CD-Child Death-281, D-Death-282, DM-Damages-279, GEII-283, I-Injury-280

Case Registration

Home Judicial Section

Case Type: MFA-124 Filing No: 111 Year: 2023 Copy Previous Case Data:

Subject: MFA-124
 Sub Subject: MV-U/s 173 of Motor Vehicles Act-61
 Sub Sub Subject: Select
 Sub Sub Sub Subject: CD-Child Death-281, D-Death-282, DM-Damages-279, GEII-283, I-Injury-280

HC Case Data

Entry

Home Judicial Section

Case Type: MFA-124 Filing No: 222 Year: 2023 Copy Previous Case Data:

Subject: MFA-124
 Sub Subject: MV-U/s 173 of Motor Vehicles Act-61
 Sub Sub Subject: Select
 Sub Sub Sub Subject: CD-Child Death-281, D-Death-282, DM-Damages-279, GEII-283, I-Injury-280

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Registration Management
Judicial Section

Home | Configure Establishment | Master | User Menu

Case Type: Select | Registration No.: | Year: |

Registration | Response | Extra Information | Subordinate Court | Act Section | Police Station | State | Extra Party | Case Details | Subject Category | Search | Cancel | Registration

*Item No.: 1 | Other Police Station: | *State: KARNATAKA-29

*District: BEHGALURU-20 | *Taluka: Select

*Police Station: Select | *FR Type: Select

*CR No.: | *Year: | *Date of Accident: |

Time of Accident: 00:00:00 | *Place of Accident: |

Name: | Insurance Company: |

Compensation Claimed: | Vehicle Regn. No.: |

Vehicle Type: | Driving License: | Issuing Authority: |

Filing Counter | Appeal Filing | Caveat Section | Fees

The following fields are mandatory

1. State
2. District
3. Taluka
4. Police Station
5. CR No.
6. Year
7. Date of Accident
8. Place of Accident

The following fields are Not mandatory

1. Time of Accident
2. Name
3. Compensation Claimed
4. Insurance Company
5. Vehicle Type
6. Vehicle Regn. No.
7. Driving License
8. Issuing Authority



ANNEXURE - B

MFA-MV Classification						
Case Type	Sub Type	Sub Type2	Sub Type3	Sub Type4	Sub Type5	Sub Type6
MFA	MV	DM-Damages	CA-Claimants Appeal	APL.Dis-Appeal against Dismissal		
				FE-For Enhancement		
			IA-Insurance Appeal	L-Liability	DL-Driving License	IDL-Invalid DL
						NDL-No DL/DL Expired
					P-Permit	NP/PE-No Permit/Permit Expired
						VP-Violation of Permit
					NFC-No Fitness Certificate	
					PO-Policy	
						AP/PP-Act Policy/Policy Packages
						NP-No Policy
						OPP-Out of Policy Period
					ESC-Exceeding Seating Capacity	
					U/GP-Unauthorized/Gratuity Passengers	
					DEER-Disputing Employer Employees relation	
				Q-Quantum	PQ-Purely on Quantum	
					A-Apportionment	
			OA-Owners Appeal	L-Liability	DL-Driving License	IDL-Invalid DL
						NDL-No DL/DL Expired
					P-Permit	NP/PE-No Permit/Permit Expired
						VP-Violation of Permit
					NFC-No Fitness Certificate	
					PO-Policy	
						AP/PP-Act Policy/Policy Packages
						NP-No Policy
						OPP-Out of Policy Period
					ESC-Exceeding Seating Capacity	

MFA-MV Classification

Case Type	Sub Type	Sub Type2	Sub Type3	Sub Type4	Sub Type5	Sub Type6
					U/GP-Unauthorized/Gratuity Passengers	
					DEER-Disputing Employer Employees relation	
				Q-Quantum	PQ-Purely on Quantum	
					A-Apportionment	
		I-Injury	IA-Insurance Appeal	L-Liability	DL-Driving License	IDL-Invalid DL
						NDL-No DL/DL Expired
					P-Permit	NP/PE-No Permit/Permit Expired
						VP-Violation of Permit
					NFC-No Fitness Certificate	
					PO-Policy	
						AP/PP-Act Policy/Policy Packages
						NP-No Policy
						OPP-Out of Policy Period
					ESC-Exceeding Seating Capacity	
					U/GP-Unauthorized/Gratuity Passengers	
					DEER-Disputing Employer Employees relation	
				Q-Quantum	PQ-Purely on Quantum	
					A-Apportionment	
			CA-Claimants Appeal	APL.Dis-Appeal against Dismissal		
				FE-For Enhancement		
			OA-Owners Appeal	L-Liability	DL-Driving License	IDL-Invalid DL
						NDL-No DL/DL Expired
					P-Permit	NP/PE-No Permit/Permit Expired
						VP-Violation of Permit
					NFC-No Fitness Certificate	
					PO-Policy	

Case Type	Sub type	Sub Type2	Sub Type3	Sub Type4	Sub Type5	Sub Type6
						NP-No Policy
						OPP-Out of Policy Period
					ESC-Exceeding Seating Capacity	
					U/GP-Unauthorized/Gratuity Passengers	
					DEER-Disputing Employer Employees relation	
				Q-Quantum	PQ-Purely on Quantum	
					A-Apportionment	
			KSRTC			
			BMTC			
			Simple Injury			
			Grievous Injury			
	D-Death		BMTC			
			CA-Claimants Appeal	APL.Dis-Appeal against Dismissal		
				FE-For Enhancement		
			IA-Insurance Appeal	L-Liability	DL-Driving License	IDL-Invalid DL
						NDL-No DL/DL Expired
					P-Permit	NP/PE-No Permit/Permit Expired
						VP-Violation of Permit
					NFC-No Fitness Certificate	
					PO-Policy	AP/PP-Act Policy/Policy Packages
						NP-No Policy
						OPP-Out of Policy Period
					ESC-Exceeding Seating Capacity	
					U/GP-Unauthorized/Gratuity Passengers	
					DEER-Disputing Employer Employees relation	
				Q-Quantum	PQ-Purely on Quantum	
					A-Apportionment	
			KSRTC			
			OA-Owners Appeal	L-Liability	DL-Driving License	IDL-Invalid DL

Case Type	Sub type	Sub Type2	Sub Type3	Sub Type4	Sub Type5	Sub Type6
						NDL-No DL/DL Expired
					P-Permit	NP/PE-No Permit/Permit Expired
						VP-Violation of Permit
					<i>NFC-No Fitness Certificate</i>	
					<i>PO-Policy</i>	<i>AP/PP-Act Policy/Policy Packages</i>
						<i>NP-No Policy</i>
						<i>OPP-Out of Policy Period</i>
					<i>ESC-Exceeding Seating Capacity</i>	
					<i>U/GP-Unauthorized/Gratuity Passengers</i>	
					<i>DEER-Disputing Employer Employees relation</i>	
				Q-Quantum	PQ-Purely on Quantum	
					A-Apportionment	
		CD-Child Death	CA-Claimants Appeal	APL.Dis-Appeal against Dismissal		
				FE-For Enhancement		
			IA-Insurance Appeal	L-Liability	DL-Driving License	IDL-Invalid DL
						NDL-No DL/DL Expired
					P-Permit	NP/PE-No Permit/Permit Expired
						VP-Violation of Permit
					<i>NFC-No Fitness Certificate</i>	
					<i>PO-Policy</i>	<i>AP/PP-Act Policy/Policy Packages</i>
						<i>NP-No Policy</i>
						<i>OPP-Out of Policy Period</i>
					<i>ESC-Exceeding Seating Capacity</i>	
					<i>U/GP-Unauthorized/Gratuity Passengers</i>	

Case Type	Sub type	Sub Type2	Sub Type3	Sub Type4	Sub Type5	Sub Type6
					<i>DEER-Disputing Employer Employees relation</i>	
				Q-Quantum	PQ-Purely on Quantum	
					A-Apportionment	
		OA-Owners Appeal		L-Liability	DL-Driving License	IDL-Invalid DL
						NDL-No DL/DL Expired
					P-Permit	NP/PE-No Permit/Permit Expired
						VP-Violation of Permit
					<i>NFC-No Fitness Certificate</i>	
					<i>PO-Policy</i>	<i>AP/PP-Act Policy/Policy Packages</i>
						<i>NP-No Policy</i>
						<i>OPP-Out of Policy Period</i>
					<i>ESC-Exceeding Seating Capacity</i>	
					<i>U/GP-Unauthorized/Gratuity Passengers</i>	
					<i>DEER-Disputing Employer Employees relation</i>	
				Q-Quantum	PQ-Purely on Quantum	
					A-Apportionment	
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Fields to be Captured in
the Filing Counter ↓

ANNEXURE - C

Case No. 13-24116
13-24116

Case No. 0000000

Case No. 0000000

Case No. 0000000

Case No. 0000000

Case No. 0000000

Case No. 0000000

Case No. 0000000

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Case No. 0000000

Case No. 0000000

Case Type: **HR-24** | Filing On: **7/16** | Year: **2003** | Copy - Previous Case Data:

Required Requirement: **Eligibility** | Submitter Code: **AdSaver** | MIS: **Elig Pgm** | Case Basis: **Standard/Land**

Case No.: **00000000** | Case File Station: **00000000**

Case No.: **00000000** | Case File Station: **00000000**

Case No.: **00000000** | Case File Station: **00000000**

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Case No.: **00000000** | Case File Station: **00000000**



PRO - FORMA

The Advocates/Litigants are hereby requested to furnish the following information to enable the Filing Counter to feed the data in MFA(MV) cases:

Sl. No.	Description	Information
1.	Name of the Police Station within which accident taken place,	
2.	CR number/year,	
3.	Date of accident,	
4.	Place of accident,	
5.	Compensation amount claimed before MACT,	
6.	Compensation awarded by the MACT,	
7.	Amount claimed in the Appeal MFA (MV).	

ANNEXURE - E

Filing Counter / HC Case Data Entry /

Menu

Country

and Careat

Filing Counter

Subordinate Court

Quasi Judicial

High Court

Case Type: MFA-124

Filing No.: 7762

Year: 2023

Copy Previous Case Data:

Petitioner

Respondent

Extra Information

Subordinate Court

IVC

Extra Party

First Appellate Court

Trial Court Information

State: Select

District: Select

State: KARNATAKA-29

District: BENGALURU-20

Subordinate Court Name: Select

Case No. Filing No.

CNR Number:

Judge Name:

Case Type: Select

Case No.: Year:

Date of Decision:

Subordinate Court Name: XXIII ADDL. JUDGE, COURT OF SMALL C

Case No. Filing No.

CNR Number:

Judge Name:

Case Type: M.V.C.-60

Case No.: 3332 Year: 2021

Date of Decision: 05-07-2023

Findings

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